

(b) The information is being collected and will be laid on the Table of the Sabha.

[English]

#### Development of Ports by Private Sector

1357. SHRI AJAY CHAKRABORTY : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the ports developed by the private entrepreneurs in and around coastal areas in the country during the last three years and during the current year;

(b) whether it is a fact that such privately developed ports are not getting sufficient cargo; and

(c) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) Private Ports are being developed by maritime State Governments. The Central Govt. has not developed any Private Port.

#### Widening of NHs into Four Lanes

1358. SHRI HARIN PATHAK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the policy/criteria laid down for selection of National Highways to be widened into four lanes;

(b) the details of National Highways widened and proposed to be widened into four lanes during 1994-95, 1995-96 and 1996-97, State-wise; and

(c) the total amount earmarked for the purpose, State-wise?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) As per existing policy four laning of any two lane section of National Highway is considered when traffic exceeds 15000 Passenger Car Units per day.

(b) Details are as under:-

Year	State	Length taken up for widening
1994-95	Gujarat	7 kms
	Punjab	6 kms
	Total	13 kms
1995-96	Haryana	2 kms
	Bihar	42 kms
	Orissa	6 kms
	Total	50 kms
1996-97	Gujarat	16 kms
	Haryana	71 kms
	Rajasthan	55 kms
	A.P.	23 kms
	West Bengal	41 kms
	Total	206 kms

(c) The funds are allocated State-wise as a whole and not project-wise. However, the Statement giving details of funds allocated State-wise for development of National Highways including four laning during 1994-95, 1995-96 and 1996-97 is attached.

#### Statement

##### Funds Allocated for Development of National Highways Including 4-Laning

Sl. No.	Name of State	1994-95	1995-96	1996-97
1.	Andhra Pradesh	4590.50	4010.00	3700.00
2.	Bihar	1875.00	1750.00	1500.00
3.	Gujarat	5650.00	4398.00	2800.00
4.	Haryana	5160.00	5535.00	7900.00
5.	Orissa	3390.00	3304.00	5510.00
6.	Punjab	3500.00	5860.00	5800.00
7.	Rajasthan	4350.00	6070.00	4200.00
8.	West Bengal	3987.00	3810.00	3410.00

#### Kandla Port Scheme

1359. SHRI PS. GADHAVI :  
SHRI RATILAL KALIDAS VARMA:

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the tenders invited for Eighth, Ninth and Tenth cargo berths in the extension of Kandla Port Scheme have been finalised;

(b) if so, the details thereof and when the construction work is likely to be started along with the expenditure involved therein;

(c) if not, the reasons therefor; and

(d) the time by which the tenders are likely to be finalised?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) to (d) Contract for 8th General Cargo Berth has been awarded to M/s. Asia Foundations and Constructions Limited amounting to Rs. 40.98 Crores. Tenders for 9th & 10th General Cargo Berths have been issued by Kandla Port Trust. The price bids have been received. Kandla Port Trust has requested the parties to submit their financing plan.

#### Functioning of N.Vs

1360. SHRI VIRENDRA KUMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the expenditure being incurred on the Jawahar Navodaya Vidyalayas in a Financial year and the total expenditure incurred during the last three years;